

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24TH DAY OF APRIL, 2020 /4TH VAISAKHA, 1942

W.P.(C).TEMP.NO.131 OF 2020

Petitioner

United Nurses Association,
Through Its State President Mr. Shoby Joseph
R/O. Door No. 26/548/9, 2nd Floor,
Capital City, Korappath Line,
Round North, Thrissur-680020,
Kerala.

Respondents

1. Union of India,
Represented by the Secretary,
Nirmal Bhavan, Near Udyog Bhawan Metro Station,
Maulana Azad Rd, New Delhi, Delhi 110011
2. The State of Kerala,
Represented by Chief Secretary,
GOVERNMENT OF KERALA, SECRETARIAT
THIRUVANANTHAPURAM - 695 001.

SHRI P.P.THAJUDHEE, PP

SHRI SUVIN R MENON, CGC

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24/04/2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

ORDER

Devan Ramachandran, J.

We heard Smt.Anupama Subrahmanyam, learned counsel appearing for the petitioner and in view of the rather compelling circumstances projected by her client in this writ petition, we deem it appropriate to admit this and look into the allegations in detail.

2. We, therefore, admit this writ petition and record that Shri P.P.Thajudheen, learned Public Prosecutor and Senior Government Pleader takes notice for the second respondent; while Shri Suvin R.Menon, learned Central Government Counsel accepts notice for the first respondent.

3. Smt.Anupama Subrahmanyam submits that the plight of the nurses stranded in various places at West Bengal, Maharashtra, Orissa and Delhi is extremely disconcerting and they are living in great fear and angst on account of the apprehensions of the COVID-19 infection and its transmission.

4. We, therefore, direct the learned Senior Government Pleader to obtain specific instructions with respect to the plight of the nurses in these States and inform this Court as to the steps that can be taken to alleviate their concerns.

List on 28/4/2020.

DEVAN RAMACHANDRAN

JUDGE

T.R.RAVI,

JUDGE

ms/DSN

APPENDIX

Exhibit P1 :- A true copy of certificate of Registration of Trade Union, United Nurses Association

Exhibit P2 :- A true copy of the Written Representation given in Malayalam language to the office of the Hon'ble Chief Minister of Kerala dated 19.04.2020

Exhibit P3 :- A true copy of the translation of Exhibit P2